paras 25, 27Ci), (ii) and (iii) of the Statement?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) As drug policy statement, per the new foreign drug manufacturing firms wiH be given formulation licences xn future only if they are linked with the production of high technology bulk drugs from the basic stage, subject to the overall condition of their supplying 50 per cent of their production of such bulk drugs to non-associated formulators and subject further to their restricting their overall ratio of bulk drugs | consumption (from $o^w n$ manufacture) to formula-tion from all sources t_0 1:5 whereas the Indian drug manufacturing firms will be allowed formulation licences upto 10 times of the value of their bulk drug production provided that, formulations based on imported fojbulk drugs, permission would be granted only if a ratio of 2:1 between consumption of indigenous bulk drugs & imported canalised bulk drug is maintained.

(b) There is no contradiction in paras 25, 27.1, 27.2, 27.3 of the Statement because para 25 of the Statement relates to the future licensing of foreign drug companies, while paras 27.1 & 27.2 relate t_0 the recommendations made by the (Hathi) Committee on Drugs & Pharmaceuticals Industry in its report relating to the manner in which the Permission Letters & COB Licences granted to drug manufacturing companies are to be regularised and para 27.3 contains the regularisation of production, in excess of licensed capacity or capacity based on COB Licences, Permission Letters, etc.

Setting up of Railway Service Commission for the N.F. Railway

46. SHRI AHMAD HOSSAIN MONDAL: SHRI PRASENJIT BARMAN: Will the Minister of RAILWAYS be pleased to statae:

(a) whether the Railway Service Commission for the Northeast Frontier Railway has been set up;

(b) if not, what are the reasons for the delay; and

(c) whether pending the setting up of the Railway Service Commission, there is any proposal under Government's consideration to include in the Recruitment Committee one representative each of the States covered by this Railway Zone?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN); (a) and (b) The administrative sanction for the setting up a Railway Service Commission for N.F. Railway and for the creation of the gazetted and nongazetted posts in the Commission was issued on 5-7-78. Appointments will be made shortly.

(c) No.

Delay im running: of trains due t« work-to-rule policy of the Railway employees

47. SHRI AHMAD HOSSAIN MONDAL: SHRI PRASENJIT BARMAN:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of occasions and the names of trains delayed on each of the Railway zones due to the adoption of work-to-rule policy by the railway employees during the last six monthB;

(b) the names of trains suspended by each Railway Zone on this ground during the same period; and

(c) what steps Government har« taken or propose to take to a redress the grievances of the employees?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) iYifcrmaticm is being collected will

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